HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 7688 / III-6-3/16 (JJC-61) Bilaspur, dated 23 April, 2025

The following members of Higher Judicial Service (HJS) as specified in column No. 3 of the table below are hereby appointed as Visitor of the Observation Home in their respective districts mentioned in column No. 2, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general information/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein with regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	District	Names of Judicial Officers appointment as Visitors of Observation Homes
(1)	(2)	(3)
1.	Raipur	Shri Neeraj Sharma, I District & Additional Sessions Judge, Raipur
2.	Raigarh	Shri Devendra Sahu, District & Additional Sessions Judge F.T.S.C. (POCSO), Raigarh
3.	Dantewara	Shri Sunil Kumar Jaiswal, District & Additional Sessions Judge of the Spcl. Court for Trial of Naxalite Cases, Dantewara

(K. VINOD KUJUR)
REGISTRAR GENERAL
Bilaspur, dated 23⁹⁷Åpril, 2025

No. <u>7689</u>/ III-6-3/16 (JJC-61)

Copy forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh. Bilaspur for kind information of His Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

N.Z.C.

- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) All Registrar, High Court of Chhattisgarh, Bilaspur for information.
- (19) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (20) The Principal District & Sessions Judge, Raipur, Raigarh and Dantewara for information and necessary action.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur for information & necessary action.
- (26) (i) Shri Neeraj Sharma, I District & Additional Sessions Judge, Raipur
 - (ii) Shri Devendra Sahu, District & Additional Sessions Judge F.T.S.C. (POCSO), Raigarh
 - (iii) Shri Sunil Kumar Jaiswal, District & Additional Sessions Judge of the Spcl. Court for Trial of Naxalite Cases, Dantewara with a direction to visit the Observation Home once in a month and submit a report in the prescribed format positively by 10th of every month.
- (27) Officer-on-special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrar [Civil/ Central Filling/ D.E./ D.E.(Appeal)], High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(K. VINOD KUJUR) REGISTRAR GENERAL